

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.01.2023

**ORDER NO. 4 of 2023**

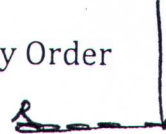
Hon'ble President is pleased to partially modify the roster order no. 217 of 2022 for **CESTAT, Kolkata** from **23.01.2023** to **27.01.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 23.01.2023 to 27.01.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters and all remand cases

Note:

1. All remand cases may be on top of the list. No adjournment will be granted to the remand cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar